COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS (1954)

FOURTEENTH REPORT



LOK SABHA SECRETARIAT NEW DELHI Nevember, 1954

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Shri M. Ananthasayanam Ayyangar—Chairman.
- 2. Shri Nemi Chandra Kasliwal.
- 3. Shri P. Natesan.
- 4. Shri Raghunath Singh.
- 5. Shri Nageshwar Prasad Sinha.
- 6. Shrimati Ammu Swaminadhan.
- 7. Shri Choithram Partabrai Gidwani.
- 8. Dr. Natabar Pandey.
- 9. Shri Tridib Kumar Chaudhuri.
- 10. Shri Ganesh Sadashiv Altekar.
- 11. Shri Goswamiraja Sahdeo Bharati.
- 12. Shri Narendra P. Nathwani.
- 13. Shri C. R. Basappa.
- 14. Shri B. H. Khardekar.
- 15. Shri T. B. Vittal Rao.

SECRETARIAT

- 1. Shri S. L. Shakdher—Joint Secretary.
- 2. Shri V. Narasimhan—Under Secretary.

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- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Fourteenth Report.
- 2. The Committee met on the 16th November, 1954, to consider the Resolutions set down in the List of Business for Friday, the 19th _November, 1954.
- 3. The Members whose Resolutions had been included in the Agenda for the 19th November, 1954 were also invited to be present at the meeting and all of them attended the meeting.
- 4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 19th November, 1954, recommend the following time-table:
 - (i) Resolution regarding security of service of Government employees.

Out of the total time of 21 hours allotted to this Resolution 40 minutes were taken up on the 24th September, 1954. The balance of 1 hour and 50 minutes may be completed on the 19th November, 1954

- (ii) Resolution regarding appointment of a Law Commission.
- 2 hours and 40 minutes.
- (iii) Resolution regarding prohibition on production and consumption of opium.
- I hour.
- (iv) Resolution regarding work done under the First Five Year Plan.
- 21 hours.

NEW DELHI:

M. ANANTHASAYANAM AYYANGAR.

The 17th November, 1954.

APPENDIX

Motion re: Adoption of the Fourteenth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Choithram Partabrai Gidwani and was adopted by the House on the 19th November, 1954:—

"That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1954."

[L. S. Deb. dated 19th November, 1954.]